

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 203  
CP No. 19/241-242/JPR/2022  
Under Section 241-242 of  
Companies Act, 2013

**In the matter of:**

**Aahan Goyal & Ors.**

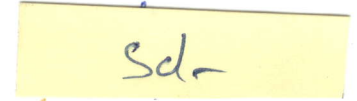
**...Petitioners**

**Versus**

**Dr. (Mrs.) Neha Alavadi & Ors.**

**...Respondents**

Due to paucity of time, the matter could not be taken up. Post the matter to  
**04.01.2023.**



**(Prabhu Dayal Sewda)  
Court Officer**

November 18, 2022  
HA